

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1550
ANSWERED ON:02.12.2005
CORRUPTION IN RURAL EMPLOYMENT SCHEMES
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that despite spending huge money rural employment schemes have not shown any desired results due to widespread corruption;
- (b) if so, the name of worst hit three States;
- (c) if not, the extent of success achieved thereof; and
- (d) the deliberations held with the States so as to make the schemes successfully ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYA KANTA PATIL)

(a) to (c) The Ministry of Rural Development has been implementing various Schemes through State Governments/U.T. Administrations for the members of the BPL families living in rural areas of the country. The overall performance has been satisfactory. Whenever complaints are received, they are immediately taken up with the concerned State Government/UT Administration. Senior Officers of the Ministry and National Level Monitors are also deputed to enquire such complaints.

(d) The Ministry of Rural Development have evolved a comprehensive system of monitoring the execution of the Programmes, including utilization of funds, through periodical Progress Reports received from the States/UTs, field visits and reviews with State Secretaries and with Project Directors of the District Rural Development Agencies/Chief Executive Officers of Zilla Parishads. Concurrent/Quick Evaluations and Impact Assessment Studies are also conducted. A four pronged Strategy comprising of

- (i) Creation of Awareness about the Schemes
- (ii) Transparency
- (iii) Peoples` partnership and
- (iv) Accountability has been introduced to further improve the speed and quality of programme implementation.